

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 182 OF 2015**

**Dated: 19<sup>th</sup> April, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:-**

**Chhattisgarh State Power Distribution Co. Ltd., ..... Appellant (s)  
Versus  
Chhattisgarh State Electricity Regulatory Commission ..... Respondent (s)**

Counsel for the Appellant(s) : Mr. K. Gopal Choudary  
Mr. Arvind Benerjee (Rep.)

Counsel for the Respondent(s) : Ms. Neha Garg for  
Mr. Anand K. Ganesan for R-1

**ORDER**

As agreed by learned counsel for the parties, list the matter on  
**07.07.2016.** In the meantime, pleadings be completed.

**(I.J. Kapoor)  
Technical Member**

ts/dk

**(Justice Ranjana P. Desai)  
Chairperson**